

1	2	3	4
33. Talgram	March'94	53.30	
34. Nawabganj	"	48.50	
35. Neotini	"	15.70	
36. Mohan	"	49.20	
37. Sandi	"	65.00	
38. Pali	"	59.20	
39. Islamnagar	"	68.40	
40. Singhai Bharora	"	86.50	
41. Katra	"	103.00	
42. Bazpur	"	86.20	
43. Bilariaganj	Jan'96	64.70	
44. Ramnagar	"	75.70	
45. Sankargarh	"	157.80	
46. Ghorawal	"	87.60	
47. Sidhaur	"	58.80	
48. Chopan	March'96	133.50	
49. B.B. Nagar	"	68.30	
50. Daurala	"	74.60	
51. Faridpur	"	59.50	
52. Usawan	"	72.50	
53. Saurik	"	81.00	
54. Harriya	"	62.40	
55. Hariharpur	"	63.00	
56. Bansgaon	"	81.20	
57. Bikapur	"	101.50	
58. Sarai Akil	"	98.98	
59. Dudhi	"	156.70	
60. Pali	"	63.80	
61. Oran	"	59.00	
62. Risia Bazar	"	86.15	
63. Narendernagar	"	240.50	
64. Chamba	"	537.80	
65. Jhalu	"	80.50	
66. Adri	"	60.30	
67. Kaladungi	"	121.90	
68. Atsu	"	79.80	
69. Hargaon	"	83.30	
Total :		Rs. 5858.67 Lakhs	

[English]

### Power Projects in Andhra Pradesh

55. SHRI T. GOPAL KRISHNA :  
DR. M. JAGANNATH :  
Will the PRIME MINISTER be pleased to state :  
(a) the present status of the three fast tract power

projects in Andhra Pradesh at Jegurupadu, Kakinada and Visakhapatnam;

(b) the target for completion of the projects; and

(c) the action proposed to be taken for completion of the projects by the private investors in time?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Jegurupadu TPS (216 MW) of M/s GVK Industries and Kakinada TPS (208 MW) of M/s Spectrum Power Generation Limited are under construction. Visakhapatnam TPS (1040 MW) of M/s Hinduja Power Corporation Limited has been cleared by CEA from techno-economic angle and the work on the project is expected to commence after achieving financial closure.

(b) Target dates for the completion of the above projects as indicated by the Companies are :

i. Jegurupadu Power Project	-	May'97 (two GTs of 45.8 MW each already commissioned)
ii. Kakinada Power Project	-	July, 1997
iii. Visakapatnam Project	-	44 months after Financial Closing

(c) Government of India are closely monitoring all the private power projects including the above projects with a view to remove bottlenecks, if any, in early execution of the projects.

### Liquidity Crunch

56. SHRI ANNASAHIB M.K. PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether the public sector oil companies LOC, BPCL & HPCL, Cochin Refineries (CRL) and Madras Refineries (MRL) are facing acute liquidity crunch;

(b) if so, the present status of disbursement of refining settlements, quarterly and annual account claims of the respective PSUs by oil coordination committee;

(c) whether the Government have received communication from the respective PSUs about financial crunch being faced by them and the action taken/ proposed by the oil coordination committee to ease the position; and

(d) the details of action proposed for injection of funds to ease the liquidity problem?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):  
(a) to (d). Yes, Sir. The cumulative outstandings of the oil companies from the oil pool account which were Rs.